

MR. SPEAKER: With or without lights, we would not have had the Question Hour.

12. 08 hrs.

PAPERS LAID ON THE TABLE

Annual Report of and Review on the working of Aeronautical Development Agency, Bangalore for 1990-91

[English]

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1990-91 alongwith Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Aeronautical Development Agency, Bangalore, for the year 1990-91 [Placed in Library. See No.LT. 774/91]

Tea (Amendment) Rules, 1991, Imports (Control) (Amendment) Order, 1991 and Annual Report of and Review on the working of Gem and Jewellery Export Promotion council, Bombay, for 1990-91

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table:-

- (1) A copy of the Tea (amendment) Rules, 1991 (Hindi and English versions) Published in Notification No. S.O. 382(E) in Gazette of India dated the 4th June, 1991 under section 49 of the Tea Act, 1953. [Placed in Library. See No. LT-775/91]
- (2) A copy of the Imports (Control) Amendment) Order, 1991 (Hindi and English versions) Published in

Notification No. S.O 581 (E) in Gazette of India dated the 9th September, 1991 issued under section 3 of the Imports and Exports (control) Act, 1947.[Placed in Library See No. LT-776/91]

- (3) (i) A copy of the annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1990-91 alongwith Audited Accounts.
- (ii) A Copy of the Review (Hindi and English versions) by the Government on the working of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1990-91.[Place in Library. See No. LT-777/91]

Notification under Major Port Trusts Act, 1963. etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-
 - (i) G.S.R. 308 (E) published in Gazette of India dated the 12th June, 1991 approving the New Mangalore Port Trust employees (Conduct) Fourth Amendment Regulations. 1991.
 - (ii) G.S.R. 314 (E) published in Gazette of India dated the 21st June, 1991 approving the Paradip Port Employees (recruitment, Seniority and Promotion) (Amendment) Regulations, 1991.

- (iii) G.S.R. 322(E) published in Gazette of India dated the 28th June, 1991 approving the Madras Port Trust (Pensions Fund) (Third Amendment) Regulations, 1991.
- (iv) G.S.R. 326 (E) published in Gazette of India dated the 2nd July, 1991 approving the Kandla Port Employees (allotment of Residence) Amendment Regulations 1991.
- (v) G.S.R. 506(E) published in Gazette of India dated the 26th July, 1991 approving the Tuticorin Port Trust (Recruitment of Heads of Department) Regulations. 1991.
- (vi) G.S.R. 510 (E) published in Gazette of India dated the 26th July, 1991 approving the Vikashapatnam Port Employees (Temporary Service) Regulations, 1991.
- (vii) G.S.R. 561 (E) published in Gazette of India dated the 11th September, 1991 approving the Calcutta Port Trust Employees (Other than Haldia Dock Complex) Recruitment, Seniority and promotion) Fifth Amendment Regulations, 1991 and Calcutta pilot Service (other than Haldia Dock Complex) (Training, Grading and Seniority) First Amendment Regulations, 1991. [Placed on Library See. No. LT-778/91]
- (2) A copy of the National Welfare Board for Seafarers (Amendment) Rules, 1991 (Hindi and English versions) Published in Notification No. G.S.R. 652 (E) in Gazette of India dated the 28th October, 1991, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library See No. LT-779/91]
- (3) (i) A copy of the Annual report (Hindi and English versions) of the Inland Waterways Authority of India for the year 1990-91 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Inland Waterways Authority of India for the year 1990-91. [Placed in Library .See No. LT. 780/91]
- Monopolies and Restrictive Trade Practice Commission Regulations, 1991**
- THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMNETARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGRAJAN KUMARAMANGALAM): I beg to lay on the Table.
- A copy of the Monopolies and Restrictive Trade Practices Commission regulations, 1991 (Hindi and English versions) published in Notification. No.G.S.R. 283(E) in Gazette of India dated the 30th May, 1991 under sub-section (3) of section-66 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library See. No LT-781/91]
- Notification Under Savings Banks Act, 1873 and Annual Report of and Review on the working of Industrial Finance Cooperation of India for 1990-91 etc.**
- THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): On behalf of Shri Dal Bir Singh I beg to lay on the Table:-
- (1) A copy each of the following Notifi-